

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
27.	Uttarakhand	38	39	32	58	76	62	33	25	21	36	43	57	31	32	26	45	45	58
28.	West Bengal	513	322	13	453	389	22	484	225	10	375	277	14	880	499	44	109	542	51
TOTAL STATE		20486	15522	3510	24498	22183	5618	21216	16243	3481	24901	22625	5213	22923	17486	4118	26227	23976	5881
29.	A&N Islands	47	30	0	52	40	0	41	29	6	63	49	7	51	38	0	61	38	0
30.	Chandigarh	66	20	13	59	29	17	71	36	19	64	44	27	59	60	13	66	73	15
31.	D&N Haveli	17	13	1	25	17	1	11	11	3	15	21	4	13	7	2	12	8	2
32.	Daman & Diu	4	2	0	10	5	0	2	1	0	1	1	0	2	2	1	4	4	2
33.	Delhi UT	1854	899	206	1097	1012	320	2839	905	203	985	1178	212	3630	815	198	1020	1163	308
34.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35.	Puducherry	26	12	2	25	13	2	21	26	3	20	29	6	16	12	2	22	23	2
TOTAL UT		2014	976	222	1268	1116	340	2985	1008	234	1148	1322	256	3771	934	216	1185	1309	329
ALL INDIA TOTAL		22500	16498	3732	25766	23299	5958	24201	17251	3715	26049	23947	5469	26694	18420	4334	27412	25285	6210

*Total Crimes against children include crime heads: Infanticide, Murder, Rape, Kidnapping & Abduction, Abetment of Suicide, Exposure & Abandonment of Children, Procurement of Minor Girls, Buying of Girls for Prostitution, Seeling of Girls for Prostitution & Other Crimes Committed Against Children

Source : Crime in India

Note : Information on disposal by police and courts include the information on pending cases from previous years also.

Rape with Girl Children

2274. DR. PRABHAKAR KORE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that rape has become a routine affair with girl-children in every city, town or rural area;

(b) if so, how many such cases were reported in the country for last three years including current year;

(c) whether Government is taking any stringent measures to curb such incidents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (d) As per information provided by the National Crime Records Bureau (NCRB) the total number of rape cases in children, State/UT-wise for the years 2009, 2010 and 2011 are given in Statement. (see below)

As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection,

registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. However, Government of India is deeply concerned with the welfare of children and through various schemes and advisories to the State Governments/Union Territory Administrations, augments the efforts of the States/UTs.

Ministry of Home Affairs is an advisory dated 14th July, 2010 to all States/UTs have advised them to ensure all steps for improving the safety conditions in schools/ institutions, public transport used by students, children's parks/play grounds, residential localities/roads etc. It has also been advised that the crime prone areas should be identified and a mechanism be put in place to monitor infractions in such areas for ensuring the safety and security of students, especially girls. For this purpose the States/ UTs have been advised to take following steps :

- i. Increase the number of beat constables;
- ii. Increase the number of police help booths/kiosks, especially in remote and lonely stretches;
- iii. Increase police patrolling, especially during nights;
- iv. Posting police officers especially women, fully equipped with policing infrastructure in crime-prone areas in adequate number.

Statement

Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV) for Total Crimes Committed Under Human Trafficking during 2008-2010*

Sl. No.	State/UT	2008						2009						2010					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	412	396	33	484	485	48	416	344	25	492	426	36	446	453	25	559	564	30
2.	Arunachal Pradesh	11	7	0	9	7	0	16	16	0	15	16	0	12	15	0	14	13	0
3.	Assam	27	11	1	14	19	1	10	7	1	11	17	1	39	19	1	24	13	4
4.	Bihar	91	92	5	96	109	5	63	67	3	66	75	8	114	75	5	112	98	2
5.	Chhattisgarh	411	401	71	436	434	87	394	396	96	431	426	87	382	361	103	426	430	89
6.	Goa	18	15	5	33	15	5	30	18	6	38	33	6	23	33	2	35	51	2
7.	Gujarat	99	90	8	141	144	25	91	88	4	118	114	5	102	100	5	137	141	6
8.	Haryana	70	72	23	110	109	30	116	107	32	115	116	57	107	93	24	121	117	27
9.	Himachal Pradesh	68	47	11	65	51	13	83	80	11	90	83	12	72	76	8	107	115	11
10.	Jammu & Kashmir	5	3	2	3	3	2	4	6	0	6	6	0	8	5	0	5	5	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
11. Jharkhand		8	11	1	11	15	1	8	8	3	23	11	14	0	4	0	0	15	0
12. Karnataka		97	87	10	127	104	8	104	105	7	135	141	5	108	98	14	104	112	9
13. Kerala		215	168	12	259	242	14	235	243	16	315	305	19	208	276	18	240	323	18
14. Madhya Pradesh		892	877	209	1109	1104	254	1071	1040	223	1331	1324	304	1182	1168	228	1410	1390	291
15. Maharashtra		690	624	35	905	826	37	612	617	44	797	819	49	747	614	40	936	873	55
16. Manipur		22	0	0	1	0	0	12	1	0	6	0	0	11	1	0	6	1	0
17. Meghalaya		34	24	0	32	28	0	60	22	0	48	25	0	91	36	2	64	47	1
18. Mizoram		18	18	0	18	18	0	11	9	0	11	9	0	42	39	20	42	39	30
19. Nagaland		0	0	0	3	0	0	0	0	0	0	0	0	3	2	1	3	2	1
20. Orissa		65	57	18	68	62	18	87	78	3	88	90	3	74	80	7	91	92	7
21. Punjab		106	90	35	130	105	39	210	135	47	259	207	56	144	124	47	184	167	59
22. Rajasthan		420	324	47	362	361	46	371	279	60	318	316	44	369	219	46	277	282	63
23. Sikkim		12	7	3	12	7	3	14	18	2	14	20	2	14	39	0	11	39	0
24. Tamil Nadu		187	134	49	176	149	44	182	182	10	199	193	16	203	177	30	208	188	31
25. Tripura		104	83	10	97	72	5	83	51	11	52	38	1	107	95	12	93	96	10
26. Uttar Pradesh		900	681	272	1179	934	386	625	506	242	817	724	369	451	390	266	678	598	404
27. Uttarakhand		9	10	6	12	15	11	7	6	5	5	7	17	10	10	8	11	11	30
28. West Bengal		129	70	2	129	73	5	109	44	3	68	61	6	73	57	4	94	69	5
TOTAL STATE		5120	4399	868	6021	5491	1087	5024	4473	854	5868	5602	1117	5142	4659	916	5992	5891	1185
29. A&N Islands		8	2	0	10	2	0	12	10	1	28	21	1	15	8	0	23	8	0
30. Chandigarh		10	5	4	12	13	5	21	8	5	20	9	7	16	21	6	27	26	8
31. D&N Haveli		3	3	0	4	3	0	2	3	1	3	4	1	3	3	2	1	1	2
32. Daman & Diu		0	0	0	0	0	0	1	1	0	1	1	0	1	1	0	1	1	0
33. Delhi UT		301	292	72	312	359	84	307	263	80	387	385	104	304	277	92	349	419	172
34. Lakshadweep		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35. Puducherry		4	2	1	4	2	1	1	5	3	1	4	6	3	2	1	5	2	1
TOTAL UT		326	304	77	342	379	90	344	290	90	440	424	119	342	312	101	406	457	183
TOTAL ALL INDIA		5446	4703	945	6363	5870	1170	5368	4763	944	6308	6026	1236	5484	4971	1017	6398	6348	1368

Source : Crime in India

Note : Information on disposal by police and courts includes the information on pending cases from previous years also.